

**Title:** Regarding Central Government's proposal to send an all-party Parliamentary delegation to the four districts of West Bengal, viz. Midnapore, Bankura, Hooghly and Birbhum.

DR. NITISH SENGUPTA (CONTAI): Sir, we had proposed the other day that an all-Party Parliamentary Delegation should be sent to the four disturbed districts of West Bengal, that is, Midnapore, Bankura, Hooghly and Birbhum, which have been victimised by the State-sponsored terrorism. The Scheduled Caste and the minority people have been killed with impunity with the help of police and the ruling party....(*Interruptions*)

SHRI ANIL BASU (ARAMBAGH): Sir, there was a ruling from the hon. Speaker that no such references should be made in the House. So, it should be expunged....(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : If the Scheduled Caste and minority people are being killed and murdered, can we not raise the matter in the House?...(*Interruptions*)

MR. DEPUTY-SPEAKER: Any such references, which are against the rule, will be expunged.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: If any objectionable thing is recorded, it will be expunged.

...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : Sir, it is a question of murder of people belonging to minority communities and the Scheduled Caste. We should be allowed to raise it in the House and it should be part of the record....(*Interruptions*)

SHRI ANIL BASU : Sir, after the ruling of the Speaker, such references should not be made.

SHRI SUDIP BANDYOPADHYAY : There is no such ruling, Sir. He is misleading the House. I challenge, there is no such ruling in the House. If there is such a ruling, we will withdraw our words and if there is no such ruling, he will have to withdraw his words.

SHRI ANIL BASU : Yesterday, there was a specific instruction from the hon. Speaker....(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(*Interruptions*)\*

MR. DEPUTY-SPEAKER: Will you please resume your seat? I am here to regulate the House. You do not have to interrupt like this. If there is anything objectionable, I am here to see and expunge it.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(*Interruptions*) \*

SHRI ANIL BASU : With all respect to you, Sir, yesterday, there was a specific observation and direction by the hon. Chair. Let the record be checked.

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\*Not Recorded.

Yesterday also, in the same fashion, they tried to raise this matter and the hon. Speaker gave the ruling that no such reference should be made....(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Basu, you are a senior Member. You should know the procedure.

...(*Interruptions*)

SHRI ANIL BASU : I know Sir, and that is why I am seeking your permission.

MR. DEPUTY-SPEAKER: I have already said that if there is anything against the rule, I will expunge it. I am here to regulate the House. You need not worry about it.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please do not interrupt like this.

...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)\*